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Tamil News Bulletins on AIR

- 4802. SHRI VAIKO: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether AIR Delhi is not pronouncing the words such as "Semi Final", "Parliament" "Akashwani", "Rashtrapathi" and "Lok Sabha" correctly in their Tamil News bulletins;
- (b) if so, whether the Government propose to set up an Editorial Board consisting of people well versed with the modern usage of Tamil language to edit the news script before broadcast; and
 - (c) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) No, Sir.

(b) and (c): Do not arise.

World Bank Assistance to Maharashtra in Power Sector

4803. SHRI VITHAL TUPE : SHRI ASHOK NAMDEORAO MOHOL :

Will the Minister of POWER be pleased to state:

- (a) whether the Maharashtra Government has received any loans/assistance from the World Bank for the improvement and development in power sector in the State:
 - (b) if so, the details thereof;
- (c) whether the loans/assistance have been fully utilized; and
 - (d) if not, the reasons therefor?

THE MINISTER OF POWER (SHRI P.R. KUMARAMÄNGALAM): (a) to (d): The details of the World Bank loans to Maharashtra are given below:—

Name of the Project	Loan amount (US \$ m)	Commulative disbursement (Upto March '98	Closing date of loan
Maharashtra Power Project-I (Koyna HEP Stage IV (4 × 250 MW) alongwith trans. & distribution system of MSEB)	337.330	299.746	30.12.98
Maharashtra Power Project-II (Chandrapur Thermal Power Project, Unit-7 alongwith trans. system)	350.000	112.254	Cancelied

Koyna Project is scheduled to be commissioned during 1999-2001. Maharashtra-II loan has been cancelled by the World Bank after 30.6.1998 as Government of Maharashtra/Maharashtra State Electricity Board could not meet some of the agreed covenants of the Loan Agreement.

Misuse of WB Aid to ICDS

4804. DR. SAROJA V. : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

- (a) whether the Integrated Child Development Scheme for children and pregnant women living below the poverty line has been aided by the World Bank;
 - (b) if so, the details thereof, State-wise;
- (c) whether the Government have received any complaints about the misuse of Aid provided under the scheme:
 - (d) if so, the details thereof, State-wise; and
- (e) the steps taken by the Government in this direction thereon?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir.

(b) The World Bank provided credit for the Centrally sponsored ICDS Projects, viz. ICDS-I Project in Andhra Pradesh and Orissa and ICDS-II Project in Bihar and Madhya Pradesh.

ICDS-I Project covered 191 backs in Orissa and 110 blocks in Andhra Pradesh and remained in operation from January 1991 to 31st December, 1997. The approved EFC provision for the Project was Rs. 343.68 crore (Rs. 159.40 crore for Andhra Pradesh and Rs. 184.28 crore for Orissa), exclusive of the cost of supplementary nutrition. The available IDA credit for the Project, to the tune of US \$ 74 million was fully utilised.

ICDS-II Project covered 210 blocks in Bihar and 44 blocks in Madhya Pradesh and became operational in September, 1993, for a period of 7 years, i.e. upto March 2000. The approved EFC provision for the Project is Rs. 596.23 crore (Rs. 257.13 crore for Bihar and Rs. 339.10 crore for Madhya Pradesh) for the Project period. The approved IDA credit for the Project is US \$ 194 million.

- (c) No complaint has been reported by the concerned State Governments about the misuse of aid provided under the Scheme.
 - (d) and (e) Question does not arise.

[Translation]

Transfer of Technology

4805. SHRI PRADEEP KUMAR YADAV: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) the names of the countries who have given proposals during the last three years and upto March 1998 for transfer of technology in various fields;
 - (b) the details of these proposals; and
- (c) whether the Union Government have taken any decision in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) There are several countries from where proposals for transfer of technology, services and others in various fields were approved by the Government during the last three years (1995, 1996 & 1997) and January to March 1998. These are included in the statement enclosed.

- (b) These proposals are in various fields such as chemicals, electrical, electrical and electronics mechanical, metallurgical, textile and others. These involve, equity participation and payments towards lumpsum fee, royalty based on production value, training expenses etc., nature and quantum of which vary from case to case.
- (c) The number of foreign collaborations involving import of technology, services and others approved by the Government during 1995, 1996, 1997 and January to March 1998 were 2337, 2303, 2325 and 437 respectively.

Statement

Countries from where proposals for transfer of technology services and others in various fields were approved by the Government during the last three years (1995, 1996 and 1997) and January to March 1998

SI. No.	Names of countries where company/Collaborator Located	
1	2	
1.	Afganistan	
2.	Argentina	
3.	Armenia	
4.	Ausralia	
5.	Austria	
6.	Bahamas	
7.	Bahrain	
8.	Belgium	
9.	Bermuda	
10.	British Virginia	
11.	Bulgaria	
12.	- Canada	
13.	Cayman Island	